

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/70(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	GURUNANAK EDUCATIONAL TRUST VS BOUGAINVILLA HOUSING & INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Chawdhury, Adv.] For the Financial Creditor
Ms. Ranjabati Ray, Adv.]

Mr. Birendra Kumar Tripathi, CMA] For the Corporate Debtor
Mr. Sankarsan Sarkar, Adv.]
Mr. Tanmoy Sett, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Ld. Counsel seeks two weeks' time to file reply.
3. Since issue in regard to limitation and maintainability have been raised by way of an reply.
4. Leave to file rejoinder is sought for. Therefore, seven days' time is given to file rejoinder in the matter.
5. List the matter on **26.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**